

## **DRIED TAMARIND (GRADING AND MARKING) RULES, 1983**

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## **DRIED TAMARIND (GRADING AND MARKING) RULES, 1983**

In exercise of the powers conferred by Section 3 of the said Act, the Central Government hereby makes the following rules, namely:

### **1. Short title, application and commencement :-**

- (1) These rules may be called the Dried Tamarind (Grading and Marking) Rules, 1983.
2. They shall apply to Dried Tamarind produced in India.
3. They shall come into force on the date of their publication in the Official Gazette.

### **2. Definitions :-**

In these rules, unless the context otherwise requires,-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (2) "Schedule" means a Schedule appended to these rules;
- (3) "Authorised packer" means a person or a body of persons who has been granted a Certificate of Authorisation by the Agricultural Marketing Adviser, for getting the commodity graded and Agmarked in accordance with the grade standards and procedure prescribed under these rules;
- (4) "Certificate" means Certificate of Authorisation.

### **3. Grade designations :-**

The grade designations to indicate the quality of the Dried Tamarind shall be as set out in Column I of Schedule 1.

### **4. Definition of quality :-**

The quality indicated by the grade designations shall be as set out against each grade designation in columns, 2 to 7 of Schedule 1.

### **5. Grade designation mark :-**

The grade designation mark shall consist of a label specifying the grade designation and bearing a design consisting of an outline map of India with the word "AGMARK" and figure of the rising sun with the words "Produce of India") and resembling the mark as set out in schedule II.

### **6. Method of packing :-**

- (1) Dried Tamarind shall be packed in polythene bags, gunny bags; bamboo baskets, wooden boxes, cardboard boxes, mats, with or without lining or any other type of container as may be specified/approved by the Agricultural Marketing Adviser and in such manner as may be specified/approved from time to time by the Agricultural Marketing Adviser. Tamarind may also be packed in small packets and such packets may be packed in bigger containers.
- (2) Packing material shall be clean and dry, free from fungus and insect attack and obnoxious smell.
- (3) Each package shall contain the Dried Tamarind of the same variety and of the same grade designation.
- (4) Each package shall be securely closed and sealed in the manner prescribed by the Agricultural Marketing Adviser.

### **7. Method of marking :-**

- (1) The grade designation mark shall be securely affixed to each case or package in a manner approved by the Agricultural Marketing Adviser.
- (2) In addition to the grade designation mark, the following particulars shall also be clearly marked on the labels and/or containers.

(a) name and address of packer;

(b) net weight; and

(c) any other particulars, as may be specified by the Agricultural Marketing Adviser from time to time.

(3) The authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer, provided that the private trade mark does not represent a quality or grade of the Dried Tamarind different from that indicated by the grade designation mark affixed to the containers in accordance with these rules.

SCHEDULE 1

SCHEDULE I

(See rule 3 and rule 4) Grade designation and definition of quality of dried tamarind		Definition
of quality	Special characteristics	General characteristics
Fibres per weight	Rind per weight	Insect damaged per weight
Moisture	Design-tent per cent	by damaged per cent
Special	A	B
3	4	5
4	5	6
5	6	7
35.00	6.0	3.0
2.0	15.0	
The dried tamarind shall be: A 40.0 8.0 4.0 3.0 20.0 (1) obtained after B 45.0 10.0 6.0 5.0 25.0 removing the rind from the mature, ripe and dried fruit of Tamarindus indica, and (2) free from live insects, visible mould, fungus, rodent excreta, artificial colouring and polishing, obnoxious odour deleterious substances and other impurities except to the extent provided under special characteristics.		
DEFINITION: (1) Fibres.- Shall be the thread like tissues found in dried Tamarind. (2) Rind.- Shall mean dried external covering skin of fruit. (3) Insect damaged.- Shall be the tamarind damaged by the insects/weevils.		

SCHEDULE 2

SCHEDULE II

(See rule 5) Grade designation mark